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Date: 07/12/2025

(2024) 12 KL CK 0074 High Court Of Kerala

Case No: MACA NO. 4638 Of 2019

Eldhose K.A APPELLANT

Vs Jaiji K.Sajan RESPONDENT

Date of Decision: Dec. 16, 2024

Hon'ble Judges: Johnson John, J

Bench: Single Bench

Advocate: T.P.Pradeep, S.Sreedev, Jayasree S

Final Decision: Allowed

Judgement

Particulars,"Compensation

awarded by

the Tribunal

(Rs.)","Additional amount

granted by this Court

(Rs.)

Loss of earning power

(Continuing Â Â Â Â Â Â Â

and

permanent disability)","3,24,000/-","6,46,200/-

Pain and sufferings,"25,000/-","10,000/-

Loss of amenities,"15,000/-","5,000/-

Total enhanced compensation,,"6,61,200/-